

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. C.P.(IB)-219(MB)/2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - IDBI Bank Ltd
V/s
Shaily Prince Goyal

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Komal Bhoir appeared for the Applicant. Adv. Abhishek Salian a/w Adv. Aditya Nair appeared for the Respondent/ Personal Guarantor through VC. No reply/objection has been filed against the RP report by the Respondent/Personal Guarantor, despite the last opportunity being granted on 19.01.2024. Therefore, the right to file reply/objection is forfeited. List this matter on **07.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)